STATISTICAL DATA SHOWING THE PENDENCY, INSTITUTION & DISPOSAL OF COMMERCIAL SUITS IN THE COMMERCIAL COURTS OF THE STATE OF ODISHA FOR THE MONTH OF JULY, 2019

[See Section 17 of the Commercial Courts, Commercial Division & Commercial Appellate Division of High Courts Act, 2015]

Sl. No.	Name of the Court	pending (on the 1st day of month of	No. of new cases instituted (during the	Total cases pending in the court (on the last	No. of cases disposed (during the month as	Average no. of days taken to	Remarks
		July, 2019)	month as	day of the	per column	decide	
			per column	month as	3)	the case	
			3)	per column			
				3)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Bhubaneswar	20	0	20	0	-	AND THE STATE OF T
2.	Berhampur	19	0	19	0	-	
3.	Sambalpur	0	0	0	0	-	
	Total	39	0	39	0	-	